

President Nasser's visit to India

1209. { Shri Ram Krishan Gupta:
 { Shri D. C. Sharma:
 { Shri Raghunath Singh:
 { Shri Rameshwar Tanti:
 { Shri Chintamani Panigrahi:
 { Shri S. A. Mehdi:
 { Shri P. G. Deb:

Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 906 on the 15th December, 1959 and state:

(a) whether the programme of the visit of President Nasser to India has been finalised; and

(b) if so, for how long he will stay in India?

The **Parliamentary Secretary to the Minister of External Affairs** (Shri Sadath Ali Khan): (a) and (b). A copy of the programme for President Nasser's visit to India is being placed on the Table of the House. [See Appendix III, annexure No. 29].

Manufacture of Heavy Machinery in Hirakud

1210. Shri P. K. Deo: Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether any foreign firm is going to set up a large plant in Hirakud for the manufacture of heavy machinery;

(b) what machinery will be manufactured; and

(c) when it will be available in the market?

The **Minister of Industry** (Shri Manubhai Shah): (a) to (c). A licence under the Industries (Development and Regulation) Act, 1951, has been granted to M/s. Larsen and Toubro Ltd., Bombay, to set up an undertaking in Orissa State, for the manufacture of the undermentioned items of machinery, in collaboration with three West German firms with a capacity of 6000 tons initially increas-

ing to 12,000 tons ultimately per annum. The actual location of the undertaking is yet to be finalised by the firm.

1. Sintering and Ore preparation equipment.
2. Crushing and screening plant.
3. Equipment for Coke oven and by-products recovery plant.
4. Equipment for blast furnace and steel plant.
5. Equipment for Chemical plant including cement making machinery.
6. Equipment for Fertilizer plant and synthesis gas.
7. Plant for distillation of oil and oil products, tar and benzole; Equipment for Refinery and Petro-Chemicals.
8. Heat Exchangers and Condensers.
9. Gas Works equipment
10. Hydraulic equipment.
11. Machinery and equipment for production of pulp, paper and cardboard.
12. Ropeways and Cablecranes.
13. Industrial Furnaces.

The undertaking is likely to be established by November, 1960.

Engineering Industry

1211. Shri Ajit Singh Sarkadi: Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether it is a fact that State Minister of Australia came to India to explore the possibility of collaboration between India and Western Australia in the Engineering Industry; and

(b) if so, the result of talks and collaboration envisaged?

The **Minister of Industry** (Shri Manubhai Shah): (a) and (b). Yes,

Sir. The discussions related broadly to matters of mutual interest in the field of Commerce and Industry.

Floating Fair

*1212. **Shri Raghunath Singh:** Will the Minister of Commerce and Industry be pleased to state what help was given by the Ministry of Commerce and Industry to the 'Floating Fair' S. S. Jyoti which was launched by the Prime Minister from New Delhi on the 27th February, 1960?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): The 'Floating Fair' is a private venture organised on the initiative of the Indian Council of Foreign Trade, Bombay.

A statement giving the required information is given below:—

STATEMENT

The assistance rendered to the organisers of the 'Floating Fair' comprised of the following:—

(1) Export Promotion Councils, Commodity Boards, State Trading Corporation etc. were addressed to consider participation in the Fair. Ministry of Transport and Communications and the Directorate of Advertising and Visual Publicity of the Information and Broadcasting Ministry were also addressed similarly.

(2) Indian Missions concerned abroad were requested to arrange special custom facilities to enable sale of goods on payment of duty and the visit of high dignitaries, importers and businessmen to witness the Fair.

(3) Recommendations regarding issues of visa, release of foreign exchange, granting of customs facilities etc. were made to the appropriate Ministries.

(4) Publicity material such as photographs charts etc. were lent to the organisers with a view to give an idea of India's developmental activities to the visitors in foreign countries. 2,500 copies of a brochure entitled

"Export Products of India" was given to the organisers for use in the Fair.

Payment of Compensation under Workmen's Compensation Act

*1213. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state:

(a) at what stage is the proposal to revise upward the scale of compensation payable under the Workmen's Compensation Act and bring under the purview of the Act employees drawing a basic salary upto Rs. 500; and

(b) when legislation will be undertaken to give effect to the proposal?

The Deputy Minister of Labour (Shri Abid Ali): (a) As the system of lump sum payments of compensation is to be replaced by a system of periodical payments, which are to be disbursed through the agency of the Employees' State Insurance Corporation, the Act will require substantial changes. The matter is being examined in consultation with the Corporation.

(b) As soon as the proposals for amendments are finalised.

Administration of Dandakaranya

*1214. { **Shri Chintamani Panigrahi:**
Shri Bimal Ghose:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that fresh high level talks were held in Calcutta with the West Bengal Government regarding the administration of Dandakaranya Project; and

(b) if so, what led to such fresh high level talks regarding the change in administration of Dandakaranya Project?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) and (b). Periodical talks are held with the West Bengal Government to discuss matters relating to the rehabilitation